(d) The issue of US planning to supply F-16 aircrafts to Pakistan has been the subject of discussion with the US Government for some time. The Prime Minister has even in the past, expressed his disappointment to US President at the US approach on supply of F-16 aircraft to Pakistan. Official Spokesperson of the Government reiterated this Indian position on 3 July 2006, stating that this step is not conducive to improving ties between India and Pakistan.

Misuse of Indian girls abroad

306. SHRI RUDRA NARAYAN PANY: SHRI SHREEGOPAL VYAS:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have surveyed the states of Indian girls taken to foreign countries;
 - (b) if so, whether they are found to be misused; and
 - (c) the steps taken to prevent such misuse?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) No, Sir.

(b) and (c) Do not arise.

Fissile Material Cut-off Treaty

- 307. SHRI MOINUL HASSAN: Will the PRIME MINISTER be pleased to state:
- (a) whether the draft Bill on the US and India Nuclear Cooperation Promotion Act of 2Q06 seeks to enforce India to comply with the Fissile Material Cut-off Treaty (FMCT) which India had in the past refused to sign on the grounds of its being discriminatory; and
 - (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): (a) A draft Bill titled the 'United States and India Nuclear Cooperation Promotion Act of 2006' has been introduced in the US House of Representatives. Section 4(b)(4) of this